

श्री बमलजी प्रसाद
 13/1/26

Declaration of Assets and Liabilities

Year.....2026.....

I, **Rakesh Kumar-I** son/daughter/wife of **Shri Bimal Prasad**

aged..... **51 (Approx)** Years, belonging to **Assistant Cadre**

service and presently working as **Section Officer, Bihar Legislative Assembly, Patna**

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self Rakesh Kumar	Spouse name (s) Rani Kumari	Dependant-1 Navya Sinha	Dependant-2 Shashwat Sinha	Dependant-3
(i)	Cash	Rs.- 10,000/-	Rs.- 5,000/-	Rs.-5,000/-	Rs.-4000/-	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) Rs.-3,39,154/- as on 12 Febuary, 2026 in S.B.I., Bihar Vidhan Mandal. Joint Account- (Rakesh Kumar & Rani Kumari) (2) Rs.- 37,034/- as on 12 Febuary, 2026 in P.N.B Bank, Patna.	(1) Rs.- 16,000/- as on 12 Febuary, 2026 in P.N.B Bank, Patna. (2) Fixed Deposit- For 7 years Rs-5,000/- Sahara-E-Shine (3) Fixed Deposit- For 7 years Rs-5,000/- Sahara-E-Shine	Nil	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	(1) HDFC Large Cap Fund DP Growth- Rs.- 84,877/- (2) HDFC ELSS Tax Saver DP Growth - Rs.- 26,234/- (3) HDFC Liquid DP Growth Rs- 9,510/- (4) HDFC TOP 100 Fund Growth- Rs.- 1,815/- Monthly SIP-Rs-1000/- as on 10-02-2026	Nil	HDFC Children's Gift Fund-Direct Plan- Rs.- 2,38,585/- Monthly- Rs-2000/-	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Plan & Term-75/20 Sum Proposed- 2,00,000/- Yearly Premium- 13,467/-	Nil	Sukanya Samriddhi Account- Rs-66,780/-	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Two Wheelers Hero Honda Passion Pro Bearing Reg. No.- BR-01AX-8838 Purchase Date-06.09.2010 Value-Rs-13,769/-	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 20 gm (Approx) of Rs.-2,92,400/- (Approx)	Gold 80 gm (Approx) Rs.-11,69,600/- (Approx) Silver-300gm (Approx) Rs.-88,500/- (Approx)	Gold-10gm (Approx) of Rs.-1,46,200/- (Approx) Silver- 40 gm of Rs.-11,800/ (Approx)	Gold-15gm (Approx) of of Rs.-2,19,300/- (Approx) Silver- 20 gm of Rs.-5,900/- (Approx)	Nil
(vii)	Other assets, such as values of claims / interests	TV, FREEZE, WASHING MACHINE, RO, A.C, GEYSER ETC.	Nil	Nil	Nil	Nil

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Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self Rakesh Kumar	Spouse name (s) Rani Kumari	Dependant-1 Navya Sinha	Dependant-2 Shashwat Sinha	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Ward No-9, Kahalgaon, Distt- Bhagalpur (Bihar) Rakesh Kumar & Mithilesh Kumar (Own Brother) Joint Land Area- 2160 Sq. Feet Khata No- 131, Khesra No- 369, (Purchase By Father) Rampur Chihut Pargana Survey Thana- Phulwarisharif, Parsa Bazar, Patna (Bihar) Rakesh Kumar (Self) Area- 1156.85 Sq. Feet, Khata No-18, Plot No-4	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Flat No- 514 B, Lotus Apartmant, New Patliputa Colony, Patna -13 Rakesh Kumar & Rani Kumari (Wife) Joint (Purchase By Self) Area- 1025 Sq. Feet, Khata No-207, C.S Plot No-927, Ward No- 22, Circle No-249A, Tauzi No- 5123/ 15276, Thana No- 2 P.S- Patliputra, Distt- Patna Deed No-6143 dt- 18.05.2024	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	BANK OF INDIA RAJIVNAGAR BRANCH MAIN ROAD RAJIV NAGAR, KESHRI NAGAR, PATNA-800024	R₹- 42,08,958.80 AS ON 15-01-2026

	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs-99,232/- Tax Return File Assessment Year 2025-26 PAN No.- APCPK2757D	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

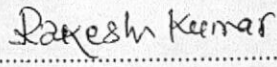
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have some undivided parental properties (Agriculture Land and Non Agriculture Land and House) at Village-Daulatpur, P.S- Pirpanti, Distt- Bhagalpur, Bihar. I am entitle of 1/2nd part of this property belongs to my parent.

Signature: 

Place: Patna

Name of Employee: RAKESH KUMAR- I

Date: 13/02/2026

Designation: SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY, PATNA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.